

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 36 of 2013

Dated : 15th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bharat Sugar Mills **... Appellant(s)**

Versus

Bihar Electricity Regulatory Commission & Anr. **... Respondent(s)**

Counsel for the Appellant(s):

Counsel for the Respondent(s): Ms. Shilpi Shah and
Mr. Mohit Kr. Shah for R-2.

ORDER

The Learned Counsel appearing on behalf of Respondent no. 2 undertakes to file vakalatnama. She seeks some time to file the reply. Accordingly, she is directed to file the reply on or before 15.05.2013 after serving copy on the other side.

Post the matter on **22.05.2013**. In the meantime, rejoinder be filed, if any.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt